

REPORT OF C.A.G. OF INDIA FOR 1980-81—UNION GOVERNMENT (POSTS AND TELEGRAPHS), UNION GOVERNMENT APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS) FOR 1980-81 THIRTEENTH VALUATION REPORT OF L.I.C AS ON 31-3-1981 AND NOTIFICATION UNDER CUSTOMS ACT, 1962.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1980-81—Union Government (Posts and Telegraphs) under article 151(1) of the Constitution. [*Placed in Library. See No. LT-4000/82*].
- (2) A copy of the Union Government Appropriation Accounts (Posts and Telegraphs) for the year 1980-81 (Hindi and English versions). [*Placed in Library. See No. LT-4001/82*].
- (3) A copy of the Thirteenth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as on the 31st March, 1981, under section 29 of the Life Insurance Corporation Act, 1956. [*Placed in Library. See No. LT-4002/82*].
- (4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:

(i) G.S.R. 353 published in Gazette of India dated the 10th April, 1982 together with an explanatory memorandum making certain amendment to Notifications No. 70-Customs dated the 25th March, 1978 so as to add one more primary product of Nepalese origin that

has been found to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade, 1978.

(ii) G.S.R. 354 published in Gazette of India dated the 10th April, 1982, together with an explanatory memorandum making certain amendment to Notification No. 132-Customs dated the 2nd July, 1980 so as to add three more products of Nepalese origin found as per the agreed procedure, to qualify for preferential entry into India under the Indo-Nepal Treaty of Trade, 1978.

(iii) G.S.R. 319(E) published in Gazette of India dated the 16th April, 1982 together with an explanatory memorandum making certain amendment to Notification No. 150-Customs dated the 25th May, 1981 so as to include Stainless Steel 'circles' also for the benefit of concessional rate of 220 per cent *ad valorem* [*Placed in Library. See No. LT-4003/82*]

REVIEW ON AND ANNUAL REPORT OF SPICES EXPORT PROMOTION COUNCIL, ERNAKULAM, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY, REVIEW ON AND ANNUAL REPORT OF ENGINEERING EXPERT PROMOTION COUNCIL, CALCUTTA FOR 1980-81 AND STATEMENT FOR DELAY, REVIEW ON AND ANNUAL REPORT OF CASHEW EXPORT PROMOTION COUNCIL, COCHIN FOR 1980-81 AND STATEMENT FOR DELAY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Export